

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 90 OF 2019 & IA No. 426 OF 2019

Dated: 22nd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

M/s Bhadreshwar Vidyut Private Limited **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh for A1
Nishant Kumar for A1
Tushar Srivastava for A1
Ambuj Dixit for A1

Counsel for the Respondent(s) : Udit Gupta for R2
Anup Jain for R2

ORDER

Heard learned senior counsel Mr. Basava Prabhu S. Patil and counsel appearing for Respondent Discom.

List the IA for hearing on **21.11.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK